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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 230/2017 in C.P. (I.B) No. 19/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company:

VITOL S.A.

V/s.

Asian Natural Resources (India) Ltd. & Ors.

Section of the Companies Act:

Section 60(5)(c) and 65 of the Insolvency and
Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SAURABH N. SOPARKAR	SENIOR ADVOCATE	APPLICANT	Monaal.
2.	MONAAL J. DAYAWALA	ADVOCATE	APPLICANT	
3.	ADITYA KRISHNAMURTHY	ADVOCATE	APPLICANT	Ruchir
4.	RUCHIR GOENKA	ADVOCATE	APPLICANT	
5.	Arjun R. Sheth	Adv. & Friend	Respondent Nos. 13 to 18	Ajith
6.	Baiju Bhagat	Advocate	Financial Creditor	Baiju

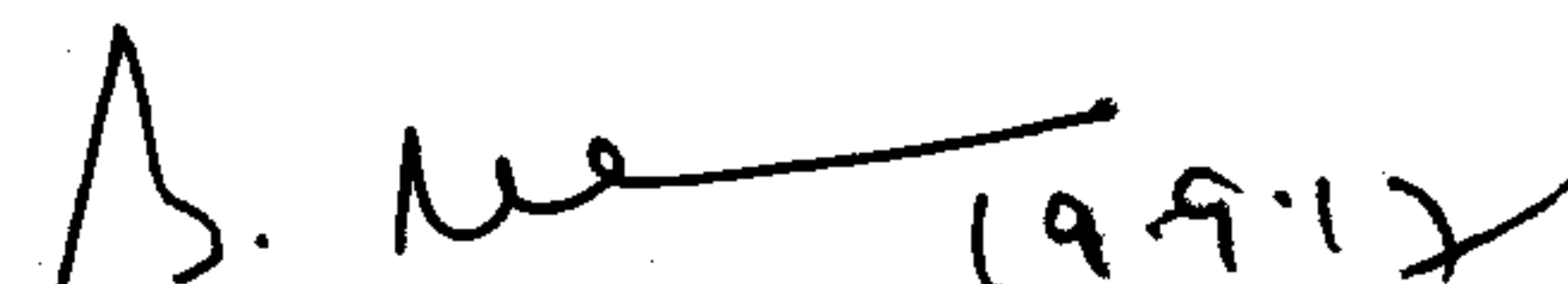
ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Aditya Krishnamurthy with Learned Advocate Ruchir Goenka with Learned Advocate Mr. Monaal Davawala present for Applicant. Learned Advocate Mr. Arjun Sheth present for Respondent Nos. 13 to 18. Learned Advocate Mr. Baiju Bhagat present for Respondent (IDBI) in IA 230/2017.

None present for IRP, IRP already filed report on 05.09.2017.

Heard arguments of Learned Senior Counsel appearing for Applicant and Learned Counsel appearing for Financial Creditor and Learned Counsel for Directors of the Company.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of September, 2017.